

CENTRAL ADMINISTRATIVE TRIBUNAL - PRINCIPAL BENCH

Original Application No. 1459 of 2001

New Delhi, this the 22nd day of July, 2003

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

Shri B.N.P. Pathak
 S/o Late Shri S.M. Pathak
 aged 53 years
 working as Legal Adviser
 ICAR and
 R/o D-416 ILA Apartments,
 Vasundhara Enclave,
 New Delhi-110 096.

...Applicant

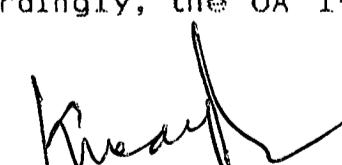
By Advocate: Shri Pradeep Kumar Arya.

Versus

1. The President,
 Indian Council of Agricultural Research,
 Krishi Bhavan,
 New Delhi-110 001.
2. The Director General,
 Indian Council of Agricultural Research,
 Krishi Bhavan,
 New Delhi-110 001.
3. The Secretary,
 Indian Council of Agricultural Research,
 Krishi Bhavan,
 New Delhi-110 001.
4. Smt. Shashi Misra
 Secretary,
 Indian Council of Agricultural Research,
 Krishi Bhavan,
 New Delhi-110001.
5. Shri K.K. Bajpai
 Director (Personnel)
 Indian Council of Agricultural Research,
 Krishi Bhavan,
 New Delhi-110 001. .. Respondents

ORDER (ORAL)

The learned counsel for the applicant wants to withdraw the OA at this stage. Accordingly, the OA is dismissed as withdrawn.



(KULDIP SINGH)
 MEMBER (JUDL)